

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

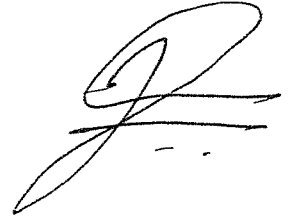
APPLICATION NUMBER :
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PRIVATE LIMITED & 3 OTHERS
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

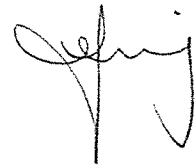
CIBI VISHNU
JERUN ABHER

Counsel for the
Respondent



H. Karthik Deshpande
C. Sujay

Counsel for
Petitioner



ORDER

Both the sides are present, sought an adjournment. At request, the matter stands adjourned. Put up on **06.09.2019 at 10.30 A.M.**

MS


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)